

Through Speed Post

IN THE HIGH COURT OF DELHI AT NEW DELHI

F.No.562/Comp./DHC/No. 29213-222

Dated: 25/11/14

From,
The Registrar General
Delhi High Court
New Delhi

To, .

Sub: Quotation for Ninety Four (94) nos. of 1 KVA Offline UPS of reputed make

Sir,

This court intends to purchase Ninety Four (94) nos. of 1 KVA Offline UPS of reputed make.

You are requested to submit quotations for the same thereof in a sealed envelope to the undersigned on or before 9/12/14. The validity of rates should not be less than six months.

The envelope should be addressed in the name of "Registrar General, Delhi High Court, New Delhi" and the subject of this letter be superscribed on the envelope.

The quotation received after due date shall be summarily rejected.

Yours Truly,

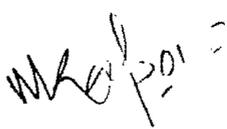

(Keshav Kr. Bhati)

Joint Registrar (Comp.)
for Registrar General

F. No. 562/Comp./ DHC/No. 29223 Dated:- 25/11/14

CC to:- for uploading on Delhi High Court Website

1. Dealing Assistant of Computer Cell, Delhi High Court


(Manoj Kapoor)
A.O. (J.) (Comp./Sty.)
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